

ITEM NO.7

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS

Respondent(s)

(with office report)

Date : 01/05/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Reena Yadav,Adv.  
Mr. E. C. Vidya Sagar,Adv.

For Respondent(s) Mr. Umesh Kumar Gupta,Adv.  
Mr. Braj Kishore Mishra,Adv.  
Mr. Shrish Kumar Misra,Adv.  
Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Respondent Nos. 1 and 2 have filed the counter affidavit, but after the opportunity was declined. Registry to specifically mention the facts while listing the matter before the Hon'ble Court.

Respondent No. 3 has already filed the counter affidavit.

Last and final opportunity is given to respondent No. 4 to file counter affidavit within four weeks' time.

List again on 21<sup>st</sup> of July, 2017.

(RAJESH KUMAR GOEL)  
Registrar